

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 06.03.2023 to 13.03.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	29/04/2022	CA(A) Merger and Amalgamation(Companies Act)	710102033822022		M B DISTRIBUTORS PRIVATE LIMITED VS	Sec. 230-232, Sec 234	9/3/2023	Double serial no in some pages of annexures,pg no not clear 105 to 115	PARVEEN RASTOGI
2	7/12/2022	Company Petition IB (IBC)	710102101012022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	IBC Under Sec 9	13/03/2023	page:53, not clear, (typed copy required) contact to registry	Tarun
3	15/12/2022	Company Appeal(Companies Act)	710102103562022		AVON CONTAINNERS PRIVATE LIMITED VS AIR VISION INDIA PRIVATE LIMITED	Sec 252 (3)	9/3/2023	MoA &&& AOA missed, income tax advance service missed, all e stamp and affidavit dates mismatched,(come to the registry with hard copy)	DEEPANK YADAV
4	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	13/03/2023	No serial no after pg no 151 in 1st volume	Deepak Sabharwal
5	30/12/2022	Company Petition IB (IBC)	710102107822022		ASHOK KUMAR VS RELAXO FOOTWEARS LIMITED	Section 94(1)	13/03/2023	page:38-41 pages are cut and not clear, after page :88 remove double pages numbering on every pages and, some pages not clear, etc contact to registry.	PARVINDRA
6	3/1/2023	Company Petition IB (IBC)	710102000962023		UNION BANK OF INDIA VS GARDENIA INDIA LIMITED	IBC under Sec 7	13/03/2023	page:168-174, not clear , type copy required.etc	Samarendra
7	28/12/2022	Company Petition IB (IBC)	710102107532022		THE BANK OF MAHARASHTRA LIMITED VS MANISHA SOIN	Section 95(1)	6/3/2023	page:86, 90, 165, 243-257, pages not clear, affidavit wrong arrange,etc	SUNNY
8	15/01/2023	Company Petition IB (IBC)	710102006132023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	9/3/2023	page:31-32,43, 45, 71, not clear	ASHISH
9	21/01/2023	Company Appeal(Companies Act)	710102009452023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (1)	9/3/2023	Merge in one pdf after that upload the petition with master index	RAMESH CHAND JUNEJA
10	23/01/2023	Company Appeal(Companies Act)	710102009652023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (1)	9/3/2023	Incomplete documents, merge in one pdf after that upload the petition	RAMESH CHAND JUNEJA
11	29/01/2023	Company Appeal(Companies Act)	710102011382023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (3)	9/3/2023	Board Resolution not filed, Fill in the blank at page 19 and company seal on vakaltname missing.	ASHISH
12	29/01/2023	Company Petition (Companies Act)	710102011392023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (3)	9/3/2023	CASE TYPE WRONG	ASHISH
13	2/2/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102012672023		PYRITE MARKETING PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	Sec. 230-232 - Second Motion	6/3/2023	wrong main case no linked according to soft copy	Avinash Kaur
14	29/01/2023	Company Appeal(Companies Act)	710102011402023		PYRITE MARKETING PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (3)	9/3/2023	Pgs not clear 87 to 89,98,99,109,110,154	ASHISH
15	8/2/2023	Company Appeal(Companies Act)	710102014382023		PYRITE MARKETING PRIVATE LIMITED VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (1)	6/3/2023	Nclt form 12 missed, roc advance service missed,	AMRENDRA
16	10/2/2023	Company Petition IB (IBC)	710102015162023		PSBEDI ARCHIVE PRIVATE LIMITED VS ALANKIT LIMITED	IBC Under Sec 9	10/3/2023	all affidavit back dated, page:377 not verified, etc	Dakshayani Saxena

17	13/02/2023	Company Petition IB (IBC)	710102015672023		SHARAK HEALTHCARE PRIVATE LIMITED VS ALANKIT LIMITED	IBC Section 59	10/3/2023	remove extra final report pdf ,	Manish Buchasia Sant
18	16/02/2023	Company Appeal(Companies Act)	710102016752023		SHARAK HEALTHCARE PRIVATE LIMITED VS ALANKIT LIMITED	Sec 252 (3)	13/03/2023	wrong income tax advance service, serve to delhi dcit cell delhi high court, kindly merge in one pdf after that upload the petition	LALIT
19	15/02/2023	Company Petition IB (IBC)	710102016282023		OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS VIDHATA METAL PRIVATE LIMITED	IBC under Sec 7	6/3/2023	from-2 not sign and irp registration certificate missed, page:74 cut, volume 2 index wrong, page:274-278, 438-441, 505-506 hindi, remove double pages numbering, . etc	Mr. Lzafeer Ahmad
20	20/02/2023	Company Petition IB (IBC)	710102017472023		SONY PICTURES NETWORKS INDIA PVT. LTD. VS ORTEL COMMUNICATIONS LTD.	Sec 60(5)	7/3/2023	page number 154-157,178-199,205,220-221 not clear page double page numbering and case type and section wrong	KUNAL TANDON
21	24/02/2023	Company Petition IB (IBC)	710102019002023		MR. AMANJYOT SINGH GULATI PERSONAL GUARANTOR VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	10/3/2023	counsel sign missed in index, page:1-2 missed, page:17 not clear, advocate sign missed, 25rs advocate welfare and 2rs court fee missed, etc	SANGEETA BOHRA
22	23/02/2023	Company Appeal(Companies Act)	710102018762023		MR. AMANJYOT SINGH GULATI PERSONAL GUARANTOR VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Sec 252 (3)	9/3/2023	Roc &&& income tax advance service missed	Abdul
23	24/02/2023	Company Petition IB (IBC)	710102019012023		SHASHI BERIWAL AND COMPANY PRIVATE LIMITED VS LAXMI FOILS PRIVATE LIMITED	IBC Under Sec 9	10/3/2023	true copy sign missed on every pages of annexures,	Atul Singh
24	23/02/2023	Company Appeal(Companies Act)	710102018722023		SHASHI BERIWAL AND COMPANY PRIVATE LIMITED VS LAXMI FOILS PRIVATE LIMITED	Sec 252 (3)	13/03/2023	Wrong income tax advance service missed, kindly serve to delhi dcit cell delhi high court	MONIKA
25	24/02/2023	Company Petition IB (IBC)	710102019132023		RAJNANDINI METAL LIMITED VS CMI LIMITED	IBC Under Sec 9	10/3/2023	page:43 not clear, , wrong arrange, page 45, 68 not clear,	Gursat
26	25/02/2023	Company Petition IB (IBC)	710102019422023		PAISALO DIGITAL LIMITED VS JOHNSON WATCH COMPANY PRIVATE LIMITED	IBC under Sec 7	10/3/2023	page:58-75 not clear, irp registration certificate missed, 25rs advocate welfare and 3rs court fee missed, etc	HARSHAL KUMAR
27	27/02/2023	Company Petition IB (IBC)	710102019672023		AARYAVRAT INDIA PRIVATE LIMITED VS AXIS E CORP SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	13/03/2023	page:72, 82, 258, 274, 284, 288, not clear, page:122-124 cut, 3rs court fee missed, etc	SRI & ASSOCIATES
28	1/3/2023	Company Petition IB (IBC)	710102020022023		UNI WORTH ENTERPRISES LLP VS STARCO METAPLAST PRIVATE LIMITED	IBC Under Sec 9	9/3/2023	Council detail missed in master index, pg no 60 &&& 61 wrong arrange, pg no 151,600,621 wrong arrange,pgs not clear 648 to 654, 25rs welfare missed in vakaltnama	NATASHA DHRUMAN SHAH
29	27/02/2023	Company Petition IB (IBC)	710102019582023		AKHIL CHADHA VS STARCO METAPLAST PRIVATE LIMITED	IBC Section 59	10/3/2023	petition every pages sign missed, affidaviat estamp notary missed, 25rs advocate welfare and 3rs court fee missed, final report missed, etc	KARAN MALHOTRA

30	27/02/2023	Company Petition IB (IBC)	710102019732023		ADITYA BIRLA FINANCE LIMITED VS MPG REALTY PRIVATE LIMITED	IBC under Sec 7	9/3/2023	IBBI certificate missed, 3rs court fees missed in vakalatnama	Varun Kalra
31	28/02/2023	Company Petition IB (IBC)	710102019972023		CREATIVE CAPITAL SERVICES LIMITED VS ALKA GOYAL	Section 95(1)	10/3/2023	page:37, 42, 44, 46, 50, 89, not clear, 25rs advocate welfare missed, advocate welfare and court fee has been misplaced (advocate welfare and court fee paste on blank side of vakalatnama, etc)	Mohinder Singh
32	25/02/2023	Company Petition IB (IBC)	710102019232023		SUMIT KHANEJA VS ALKA GOYAL	Section 94(1)	13/03/2023	page:, 50-129, 212-226, 283-284, 343, not clear, 25rs advocate welfare and 3rs court fee missed,etc	SATISH
33	26/02/2023	Company Petition (Companies Act)	710102019482023		BAGARIA DERIVATIVE SERVICES PRIVATE LIMITED VS ALKA GOYAL	Sub-Section (1) of Section 66.	6/3/2023	Company master data missed	Varun
34	25/02/2023	Company Petition IB (IBC)	710102019322023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS JASBIR SINGH	Section 95(1)	13/03/2023	volume wise index missed, page:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
35	24/02/2023	Company Petition IB (IBC)	710102019152023		MR. MANMOHAN SINGH GULATI PERSONAL GUARANTOR VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	13/03/2023	list of dates and events missed, page:36-40 remove double page numbering, page:44 not clear, 25rs advocate welfare and 3rs court fee missed, true copy sign missed on every pages of annexure,etc	SANGEETA BOHRA
36	25/02/2023	Company Petition IB (IBC)	710102019372023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS MANOJ AIRON	Section 95(1)	13/03/2023	volume wise index missed, page:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
37	25/02/2023	Company Petition IB (IBC)	710102019342023		ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS CHANDRA MOHAN SAWHNEY	Section 95(1)	13/03/2023	volume wise index missed, page:43-44, 64, 66, 68, translation, page, pag:109 not clear, page blank after 132, page:133-135,139, 174-180, 213-238, 290-297, , not clear, etc	EQUILEX
38	28/02/2023	Company Petition IB (IBC)	710102019792023		MOHD. SHAFI UDDIN VS THE CANARA BANK LIMITED	Section 94(1)	13/03/2023	multiple document uploaded , remove all document and uploaded document volume wise with master index, (petition and proof of service upload again)Etc	ANUJ SHARMA
39	1/3/2023	Company Petition IB (IBC)	710102020252023		PINKCITY ELECTRONICS PRIVATE LIMITED VS THE CANARA BANK LIMITED	Sec 60(5)	7/3/2023	case type wrong and page number 48-49,54-55, not clear page and main case number missing and applicant name should be first case title	SUNIL KUMAR
40	1/3/2023	Contempt Petition (IBC)	710102020352023		AHSAN AHMAD IRP OF PERIWINKLE HERBAL PVT LTD VS MR.SURESH KUMAR MISHRA	Rule 11 of NCLT, 2016	6/3/2023	wrong section mentioned in hard copy	AHSAN

41	1/3/2023	Company Petition IB (IBC)	71010202032023		TURNKEY INFRASTRUCTURES PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	10/3/2023	irp registration certificate missed, etc	Sandeep
42	2/3/2023	Company Petition IB (IBC)	710102020492023		M/S MOHINDER AGENCIES VS M/S SKYLARK CABLES & CORDS PRIVATE LIMITED	IBC Under Sec 9	13/03/2023	memo of parties, brief of synopsis and list of dates and events missed, page:37-38 , 40, 48-49, not clear, etc	SHANKARI MISHRA
43	1/3/2023	Company Petition IB (IBC)	710102020322023		PRITHIPAL SINGH GULATI VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Section 94(1)	13/03/2023	counsel sign missed in index, page;1-2 missed, remove double page numbering on every pages of annexurs, etc	SANGEETA BOHRA
44	2/3/2023	Company Appeal(Companies Act)	710102020662023		PRITHIPAL SINGH GULATI VS ALLAHABAD BANK (ALLAHABAD BANK MERGED WITH INDIAN BANK)	Sec 252 (3)	13/03/2023	Pgs not clear 31 to 33, pgs not clear 49 to 52,176,177,181,182,189,190 to 197, paste welfare &&& court fees in blank space on vakaltnama	Himanshu
45	1/3/2023	Company Petition IB (IBC)	710102020402023		K R CHOUDHARY METALS PRIVATE LIMITED VS ALCOBEX METALS LIMITED	IBC Under Sec 9	13/03/2023	proof of service missed, list of dates and events missed, e-stamp paper missed with both affidavit, page:15-16 dim, page:17-21not clear, etc	ANINDITA MITRA
46	2/3/2023	Company Petition IB (IBC)	710102020642023		ADEPT REAL ESTATE DEVELOPERS PRIVATELIMITED VS ALCOBEX METALS LIMITED	IBC Section 59	13/03/2023	brief of synopsis missed, all petition pages are dim. Upload in higher resolution ,etc	SANJAY AGARWAL
47	2/3/2023	Company Appeal(Companies Act)	710102020472023		ADEPT REAL ESTATE DEVELOPERS PRIVATELIMITED VS ALCOBEX METALS LIMITED	Sec 252 (1)	13/03/2023	Memo of parties /synopsis/list of dates &&& events missed,pgs not clear 33 to 37, power of attorney /br missed with nclt form 12, income tax advance service missed	Megha Aggarwal
48	2/3/2023	Company Petition (Companies Act)	710102020502023		FLEXI WORLD LOGISTICS PRIVATE LIMITED VS RADIANT X-WAYS LOGISTIC PRIVATE LIMITED	Sec. 58(3)	13/03/2023	Pg no 2 &&& 3 missed, remove index after pg no 28,99 and make it continuation,3rs court fees missed in vakaltnama	Gagan Mathur
49	1/3/2023	Transfer Petition(Companies Act)	710102020342023		ROYAL TRADING COMPANY- REPRESENTED BY ITS PARTNER HUZEFA MANNAN VS ICE STEEL 1 PRIVATE LIMITED	Rule16(d),NCLT Rules,2016	13/03/2023	Wrong case type select,main case no missed on cover pg,council detail missed in index, pg no missed 20, vakaltnama missed	CS.K. Gaurav Kumar
50	3/3/2023	Contempt Petition (IBC)	710102021102023		SONI E VEHICLE PVT LTD VS RUSTAGI PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	10/3/2023	wrong section and case type wrong, etc	Aditya Nayyar
51	4/3/2023	Company Petition IB (IBC)	710102021142023		M/S LAXMI IRON SYNDICATE VS GSBA BUILDERS PRIVATE LIMITED	IBC Under Sec 9	13/03/2023	page:17 cut, estamp paper missed with both affidavit, page:184-185, not clear, etc	SOHAIB
52	4/3/2023	Company Petition IB (IBC)	710102021232023		AJAY YADAV PROP. RAO JAGMAL SINGH FILLING STATION VS ILD MILLENNIUM PRIVATE LIMITED	IBC Under Sec 9	9/3/2023	Date not mentioned in vakalatnama.	Kapil
53	3/3/2023	Intervention Petition (IBC)	710102021082023		STATE BANK OF INDIA VS JMT AUTO LIMITED	Sec 60(5)	10/3/2023	volume wise index missed, wrong case type, intervention not mention in pdf, contact to registry, etc	SRI & ASSOCIATES
54	4/3/2023	CA(A) Merger and Amalgamation(Companies Act)	710102021272023		SIDH LOGISTICS PRIVATE LIMITED VS JMT AUTO LIMITED	Sec. 230-232, Sec 234	13/03/2023	Incomplete documents uploaded	Neeraj Arora

55	4/3/2023	Company Petition IB (IBC)	710102021132023		MR. SATYABRATA MITRA & ORS. VS EARTH TOWNE INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	13/03/2023	Pg no 79,105 affidavit cut, pgs not clear 411 to 420,460 to 480,498,502,534,544,580 to 585,645 to 654,686,742 to 744,775,781,782,890,959,1024,1032 to 1038,1235,1276,1277,1288 to 1294,1314,1315,1535,1583 to 1585,1615,1617,1625,1712,1715,1730,1736,1737,1776 to 1794 pgs cut 505,529, pg no 903 to 925,936 to 950,1208 to 1217 &&& not clear, wrong arrange, volume 8 wrong pagination according to index, volumes missed	Shaurya Shyam
56	4/3/2023	Company Appeal(Companies Act)	710102021222023		MR. SATYABRATA MITRA & ORS. VS EARTH TOWNE INFRASTRUCTURES PRIVATE LIMITED	Sec 252 (3)	13/03/2023	Supporting affidavit missed, pgs in hindi 44 to 56,62 to 85,91 to 110, volume wise separate index missed, paste welfare &&& court fees blank space on vakaltnama, income tax advance service missed	Utsav
57	4/3/2023	Company Petition IB (IBC)	710102021292023		MARIUS RISK MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	IBC Section 59	13/03/2023	page:54-55, 80-96, 97-101, not clear,	Komal
58	4/3/2023	Company Petition (Companies Act)	710102021162023		UDAY NARAYAN JOSHI VS KOMANDUR RAJGOPALAN RAVIKUMAR	Sec. 271-273	13/03/2023	correct respondent name in technically,pg no 98 in urdu, sign missed on true copy stamp in annexure	Prachi Johri
59	3/3/2023	Company Appeal(Companies Act)	710102020892023		UDAY NARAYAN JOSHI VS KOMANDUR RAJGOPALAN RAVIKUMAR	Sec 252 (1)	13/03/2023	e stamp missed with supporting affidavit &&& remove application from petition, translate Hindi pgs in English, no serial no in annexure, 25rs welfare &&& 3rs court fees missed in vakaltnama, roc &&& income tax advance service missed	VIVEK KUMAR
60	3/3/2023	Company Petition (Companies Act)	710102020992023		TARANTEJ SINGH REKHI VS M/S SIMRAN POULTRY PVT LTD. AND OTHERS	Application under any other provisions	13/03/2023	Wrong section select,fees missed of section 242,memo of parties/synopsis/list of dates &&& events missed,e stamp missed with supporting affidavit,pgs not clear 54 to 66,71 to 79,97 to 148,153,182 pgs in hindi 94 to 96, 25rs welfare &&& 3rs court fees missed in vakaltnama, proof of service missed, upload only final petition	manuj nagrath
61	4/3/2023	Contempt Petition (IBC)	710102021392023		RELIANCE REALTY LIMITED VS ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	Any other provision - Govt body	10/3/2023	wrong e-file volume 1 not uploaded. etc	VISHAL SHARMA

62	7/3/2023	Company Petition IB (IBC)	710102021842023		STATE BANK OF INDIA VS SANJAY GOEL	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
63	6/3/2023	Company Petition IB (IBC)	710102021562023		STATE BANK OF INDIA VS SHREEOM WIRES PRIVATE LIMITED	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
64	6/3/2023	Company Petition IB (IBC)	710102021692023		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
65	5/3/2023	Company Petition IB (IBC)	710102021482023		PASTA LIFESTYLE SOLUTIONS PRIVATE LIMITED VS PAWAN KUMAR AGRAWAL	IBC Section 59	13/03/2023	page:65, 81-82, 85, 98, 156, 159, 164-166, not clear,	Urvashi
66	6/3/2023	Company Petition IB (IBC)	710102021642023		STATE BANK OF INDIA VS MANDER DAS JAIN	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
67	6/3/2023	Company Petition IB (IBC)	710102021652023		WALIA TREXIM PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	IBC Section 59	13/03/2023	petition not uploaded, etc	DEEPALI MITTAL
68	7/3/2023	Company Petition IB (IBC)	710102021982023		DIVYA JYOTI INVESTMENTS PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES	IBC Section 59	13/03/2023	pagE:147 not clear, true copy sign missed on every pages of annexures, 3rs court fee missed, etc	Rashmi
69	6/3/2023	Company Petition IB (IBC)	710102021682023		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
70	6/3/2023	Company Petition IB (IBC)	710102021702023		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	13/03/2023	volume wise index missed, 25rs court fee missed, etc	Ashish
71	9/3/2023	Company Petition IB (IBC)	710102022432023		BANK OF MAHARASHTRA VS PADAM SINGHEE	Section 95(1)	13/03/2023	page:284 , 286, 288, 292, 294, cut, index wrong arragne, contact to registry, etc	Nishant
72	7/3/2023	Company Petition IB (IBC)	710102021822023		M/S RGS DESIGN CONCEPTS VS PADAM SINGHEE	Any other provision - Govt body,Any other provision - Govt body,Application under any other provisions- IBC	10/3/2023	wrong section and case type wrong, etc	AVTAR SINGH
73	8/3/2023	Company Petition IB (IBC)	710102022222023		KALPA COMMERCIAL LIMITED VS DIVINUS FABRICS LIMITED	IBC under Sec 7	13/03/2023	proof of service missed, wrong efile, contact to registry,etc	Pankaj
74	9/3/2023	Company Petition IB (IBC)	710102022362023		ALISPED INDIA PRIVATE LIMITED VS BHAGWATI PRODUCTS LIMITED	IBC Under Sec 9	13/03/2023	25rs advocate welfare missed, page:38, 39 m, 44.46, 92, 104, 113, 115, 133, 143, 164, 194, 196, 198, 207, 226, 254, 263, 266, 326, 351, 355, 404, 405, not clear, volume 2 index wrong arrange, page:419 blank, etc	Varun Kalra
75	10/3/2023	Company Petition IB (IBC)	710102022782023		HINDUSTAN COLAS PRIVATE LIMITED VS DSC ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	13/03/2023	counsel detail missed in index, memo of parties missed, pagE:82-83, 85, 127, 153, 161, 162, cut not clear, 25rs advocate welfare missed,etc	SEETALAXMI SWAMY
76	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	13/03/2023	page:33 not clear, pagE:36-40 page numbering cut, page:45 not clear, welfare has been misplaced(paste on blank side of vakalatnama), demand notice as per performa, contact to registry, etc	SHIVAM SEHGAL
77	9/3/2023	Company Petition IB (IBC)	710102022252023		MANOJ KUMAR MATHUR & ANR VS MR. MOHIT SINGH	Section 95(1)	13/03/2023	page:86, 126, 127, 131, not clear, etc	Nithin
78	9/3/2023	Company Petition IB (IBC)	710102022402023		KANUPRIYA COMMERCIAL PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	13/03/2023	page:92-93, 103, cut, etc	Sandeep

90	8/2/2023	Interlocutory Application (I.B.C)	710102014132023	COMPANY PETITION IB (IBC)/24(PB)2022	KOTAK MAHINDRA BANK LIMITED VS GREAT INDIAN NAUTANKI COMPANY PRIVATE LIMITED.	Sec 60(5)	10/3/2023	Pg-145,146,153,157,158 to 164, 167 not clear	Dhruv Gupta
91	10/2/2023	Interlocutory Application (I.B.C)	710102015172023	COMPANY PETITION IB (IBC)/1059(ND)2018	SAROJ BALA MEHTA VS ANAND SONBHADRA	Sec 60(5)	6/3/2023	merge in to one pdf	Anand
92	13/02/2023	Interlocutory Application (I.B.C)	710102015582023	COMPANY PETITION IB (IBC)/542(PB)2022	ROHIT SEHGAL VS AMAR CHAND GUPTA & ORS	19(2)	10/3/2023	due payment other section please see page-7, address mismatch stamp paper and affidavit	Shashwat Anand
93	10/2/2023	Interlocutory Application (I.B.C)	710102014952023	COMPANY PETITION IB (IBC)/752(PB)2019	KARTIK ARORA VS MANISH SUKHANI	Sec 60(5)	6/3/2023	true copy missing in annexure page and page 47-48 not clear page	Anand
94	10/2/2023	Interlocutory Application (I.B.C)	710102015182023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	13/03/2023	applicant name should be first in memo party Pg-91 to 98, 100 to 111, 113 to 118, 120 to 129,131 to 140, 142 to 159,161 to 166, double pagination not allowed Pg-303 to 380 missed according your index	DINESH CHAWLA
95	14/02/2023	Interlocutory Application (I.B.C)	710102015852023	COMPANY PETITION IB (IBC)/358(ND)2021	PME POWER SOLUTIONS (INDIA) LIMITED VS AIREN METALS PVT LTD	Rule 11 of NCLT, 2016	9/3/2023	Main case no missing in page 2	Riya Sardana
96	13/02/2023	Interlocutory Application (I.B.C)	710102015732023	COMPANY PETITION IB (IBC)/1083(PB)2018	M. SEKAR VS RESOLUTION PROFESSIONAL ADEL LANDMARK LTD	Sec 60(5)	13/03/2023	Pg-58, 89 to 99,110,113,cut and clear court fee and welfare missed	Riju Mani Talukdar
97	15/02/2023	Interlocutory Application (I.B.C)	710102016232023	COMPANY PETITION IB (IBC)/2380(ND)2019	AD VICTORIAM VENTURES PRIVATE LIMITED VS AFFLE (INDIA) LIMITED	Sec 60(5)	10/3/2023	back date affidavit	ANAND
98	15/02/2023	Interlocutory Application (I.B.C)	710102016222023	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Sec 60(5)	10/3/2023	section wrong in cover page case title name wrong affidavit back date Pg-57 to 58,68 not clear double pagination not allowed	ANAND
99	16/02/2023	Interlocutory Application (I.B.C)	710102016692023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS VISHAL SHARMA	19(2)	13/03/2023	Address Mismatch in Affidavit	Sanjay Kumar Singh
100	16/02/2023	Interlocutory Application (I.B.C)	710102016722023	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RP OF SMS VS VISHAL SHARMA	Application under any other provisions- IBC	13/03/2023	Page No. 666-667 Need to English Translate Copy please mention true type copy	Sajeve Bhushan Deora
101	15/02/2023	Interlocutory Application (I.B.C)	710102016172023	COMPANY PETITION IB (IBC)/508(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS SNG TRADING COMPANY PRIVATE LIMITED	Sec 60(5)	9/3/2023	applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal	Kumar Anurag
102	19/02/2023	Interlocutory Application (I.B.C)	710102017452023	COMPANY PETITION IB (IBC)/643(ND)2018	M/S. A TO Z BARTER PVT. LTD. VS SNG TRADING COMPANY PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016	9/3/2023	memo party missing in index	Kumar Anurag
103	20/02/2023	Interlocutory Application (I.B.C)	710102017822023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SNG TRADING COMPANY PRIVATE LIMITED	Application under any other provisions- IBC	9/3/2023	page number 65 in hindi blank pages not allowed	Sajeve Bhushan Deora
104	24/02/2023	Interlocutory Application (I.B.C)	710102018982023	COMPANY PETITION IB (IBC)/48(PB)2020	SUMMER INFOTECH PVT LTD VS VEKAS KUMAR GARG	Sec 60(5)	13/03/2023	Pg-28 cut Pg-29 in hindi ticket not allowed on content of vakalatnama	MOHIT NANDWANI
105	24/02/2023	Interlocutory Application (I.B.C)	710102019022023	COMPANY PETITION IB (IBC)/411(ND)2020	DEPARTMENT OF SALES TAX VS M/S TELEXCELL INFORMATION SYSTEMS LTD.	Sec 60(5)	10/3/2023	party name wrong mismatch in pdf and technically counsel details missed after memo party Pg-17 not clear	Shwetal shepal
106	24/02/2023	Interlocutory Application (I.B.C)	710102019172023	COMPANY PETITION IB (IBC)/763(ND)2021	S.RAMACHANDRAN VS KANTI MOHAN RUSTAGI	Sec 60(5)	10/3/2023	welfare missing @ 5rs	SANDHYA

107	25/02/2023	Interlocutory Application (I.B.C)	710102019332023	COMPANY PETITION IB (IBC)/1022(ND)2018	ANTRIKSH INFRADESIGN PRIVATE LIMITED VS WING CONSTRUCTION & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	10/3/2023	applicant name should be first in memo party	Eshna Kumar
108	27/02/2023	Interlocutory Application (I.B.C)	710102019602023	COMPANY PETITION IB (IBC)/300(PB)2020	NITA BHATIA VS AJIT GYANCHAND JAIN RP	Sec 60(5)	10/3/2023	Pg-41 to 45 not clear	Vatsalya
109	26/02/2023	Interlocutory Application (I.B.C)	710102019512023	COMPANY PETITION IB (IBC)/72(ND)2022	DEEPIKA BHUGRA PRASAD VS AJIT GYANCHAND JAIN RP	Application under any other provisions- IBC	13/03/2023	Index Missing and Memo Party and Master Index Missing and Volume Wise Index Missing and Page No. Missing in PDF and True Copy Sign Missing in All Volumes	Akshay
110	28/02/2023	Interlocutory Application (I.B.C)	710102019992023	COMPANY PETITION IB (IBC)/923(PB)2018	ASHOK KUMAR VS RABINDRA KUMAR MINTRI	Sec 60(5)	13/03/2023	case type wrong and Section Wrong in Index According your PDF	PAWAN KUMAR RAY
111	25/02/2023	Interlocutory Application (I.B.C)	710102019362023	COMPANY PETITION IB (IBC)/1329(ND)2019	PANKAJ KUMAR SINGHAL VS RABINDRA KUMAR MINTRI	Sec 60(5)	13/03/2023	memo party missed in index	PANKAJ
112	1/3/2023	Interlocutory Application (I.B.C)	710102020372023	COMPANY PETITION IB (IBC)/945(ND)2018	M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED VS RABINDRA KUMAR MINTRI	Application under any other provisions- IBC	6/3/2023	Page No. 192-266 Page Not Clear and Page No. 373 Need to Typed Copy and Counsel Sign Missing in Affidavit	Mani Gupta
113	2/3/2023	Interlocutory Application (I.B.C)	710102020432023	COMPANY PETITION IB (IBC)/330(ND)2021	ASHWANI KUMAR SINGLA VS RABINDRA KUMAR MINTRI	Application under any other provisions- IBC	6/3/2023	Address Mismatch in Affidavit According your E-Stamp	RAKESH KUMAR
114	25/02/2023	Interlocutory Application (I.B.C)	710102019442023	COMPANY PETITION IB (IBC)/2332(PB)2019	BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED VS BLUE STAR LIMITED	Rule 11 of NCLT, 2016	10/3/2023	main case year wrong in pdf	APOORV
115	3/3/2023	Interlocutory Application (I.B.C)	710102020822023	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHISH NANDA VS BHUPENDER KUMAR SINGH & ORS	Sec 60(5)	9/3/2023	Applicant Should be Name First on memo Party Application and Cover Page and Page No. 52-64 Not Clear	Adya
116	1/3/2023	Interlocutory Application (I.B.C)	710102020192023	COMPANY PETITION IB (IBC)/300(PB)2020	COL. RISHI SHARMA VS SARE GURUGRAM PVT LTD	Sec 60(5)	10/3/2023	case year wrong in pdf memo party missed in index and in application stamp paper missed in application court fees missed @1 rs	Ricky
117	2/3/2023	Interlocutory Application (I.B.C)	710102020582023	COMPANY PETITION IB (IBC)/1529(ND)2019	LALIT KUMAR ASTHANA VS PRABHAKAR KUMAR	Rule 11 of NCLT, 2016	6/3/2023	Section Wrong According your Index and Page No. 11-30, 39-41, 45, 47, Page Not Clear and Page 31 Missing in PDF and Applicant Name Should be First on Memo party and Application and Cover Page	Rajiv Malik
118	1/3/2023	Interlocutory Application (I.B.C)	710102020302023	COMPANY PETITION IB (IBC)/401(ND)2017	HINA RAMA NABAM VS SURINDER KUMAR	Sec 60(5)	6/3/2023	E-Stamp Paper and Affidavit Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Abhimanyu Tewari
119	2/3/2023	Interlocutory Application (I.B.C)	710102020602023	COMPANY PETITION IB (IBC)/1048(ND)2020	NEW PEARL VITRIFIED PVT. LTD VS WAAMAN PRODUCTS PVT. LTD	Sec 60(5)	6/3/2023	Section Not Mentioned in Index and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	Dharmik Barot
120	2/3/2023	Interlocutory Application (I.B.C)	710102020572023	COMPANY PETITION IB (IBC)/17(ND)2019	AMARPREET PANNU VS M/S INTELLECITY BUSINESS PARK PVT. LTD	Sec 60(5)	6/3/2023	Applicant Name Should be First on Memo party and Application and Cover Page	Kumar Mihir
121	28/02/2023	Interlocutory Application (I.B.C)	710102019842023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEAVE PVT. LTD.	Application under any other provisions- IBC	10/3/2023	page number 16,18,19, not clear page affidavit and address mismatch	NEERAJ KUMAR JAIN

122	25/02/2023	Interlocutory Application (I.B.C)	710102019392023	COMPANY PETITION IB (IBC)/375(PB)2018	SUNIL GHORAWAT VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	13/03/2023	page No. 79 Not Clear	Aman Leekha
123	2/3/2023	Restoration Application (IBC)	710102020712023	COMPANY PETITION IB (IBC)/1397(PB)2019	AKSHAY SACHDEV VS NARENDER KUMAR SHARMA	Application under any other provisions- IBC	6/3/2023	Section Wrong According your Index and Applicant Name Should be First on Memo party and Application and Cover Page	gandharv anand
124	3/3/2023	Interlocutory Application (I.B.C)	710102020852023	COMPANY PETITION IB (IBC)/754(ND)2021	VINITA VS STATE BANK OF INDIA	Sec 60(5)	7/3/2023	Section Not Mentioned in Application and Index and Applicant Name Should be First on Memo Party and Application and Cover Page and Counsel Detail Incomplete After Index Memo Party and Prayer	Vinita
125	4/3/2023	Interlocutory Application (I.B.C)	710102021432023	COMPANY PETITION IB (IBC)/102(ND)2022	SHAILENDRA SINGH IRP VS FOXDOM TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	6/3/2023	Paragraph Numbering Repeated and Applicant Name Should be First on Memo party and Application and Cover Page	SHAILENDRA SINGH RP
126	2/3/2023	Interlocutory Application (I.B.C)	710102020772023	COMPANY PETITION IB (IBC)/266(ND)2019	COMMITTEE OF CREDITORS OF HORIZON BUILDCON PRIVATE LTD. THROUGH MR. JAGANNATH KAR VS HORIZON BUILDCON PRIVATE LIMITED	Sec 60(5)	6/3/2023	Only Blank Page Uploaded Proper Application Filed Once Again	Aditya Nayyar
127	3/3/2023	Interlocutory Application (I.B.C)	710102020812023	COMPANY PETITION IB (IBC)/375(PB)2018	KRISHAN LALL & ANR VS M/S ABW INFRASTRUCTURE LTD THROUGH ITS RESOLUTION PROFESSIONAL	Sec 60(5)	6/3/2023	Section Wrong According your Index and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	Shivansh Soni
128	4/3/2023	Interlocutory Application (I.B.C)	710102021382023	COMPANY PETITION IB (IBC)/900(ND)2020	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES GROUP EMPLOYEES UNION HARYANA (AITUC)	Rule 11 of NCLT, 2016	7/3/2023	Address Mismatch in Affidavit and ticket Not Allowed Mid on Vakalatnama and Welfare Not clear and Main Case Missing in Vakalatnama	VISHAL SHARMA
129	4/3/2023	Restoration Application (IBC)	710102021452023	COMPANY PETITION IB (IBC)/22(PB)2018	MRS. ANITA KUMARI & ORS. VS VALUE INFRACON INDIA PVT. LTD	Application under any other provisions- IBC	9/3/2023	Section Not Mentioned in Index and Memo Party Missing	Ritesh Singh
130	2/3/2023	Restoration Application (IBC)	710102020722023	COMPANY PETITION IB (IBC)/1397(PB)2019	NK ASSOCIATES VS NARENDER KUMAR SHARMA	Application under any other provisions- IBC	6/3/2023	Section Wrong According your Index and Proof or Service Missing	gandharv anand
131	3/3/2023	Interlocutory Application (I.B.C)	710102021112023	COMPANY PETITION IB (IBC)/375(PB)2018	VRD ASSOCIATES VS SATYA PRAKASH GUPTA	Sec 60(5)	6/3/2023	Need to Applicant sign on Every Pages in Application and Page No. 38 Wrong Arrange page and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	RAHUL MALHOTRA
132	3/3/2023	Interlocutory Application (I.B.C)	710102020832023	COMPANY PETITION IB (IBC)/810(ND)2021	VINITA VS STATE BANK OF INDIA	Sec 60(5)	9/3/2023	Applicant Name Should be First on Cover Pages and Application and Memo party	Vinita
133	4/3/2023	Interlocutory Application (I.B.C)	710102021152023	COMPANY PETITION IB (IBC)/1015(PB)2020	ENDLESS SERVICES PRIVATE LIMITED VS SLR CONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	6/3/2023	Address Mismatch in Affidavit and Affidavit Incomplete and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Shivani Jaiswal

134	4/3/2023	Interlocutory Application (I.B.C)	710102021212023	COMPANY PETITION IB (IBC)/565(PB)2021	ENDLESS SERVICES PRIVATE LIMITED VS SLR TECHINFRA PRIVATE LIMITED	Application under any other provisions- IBC	6/3/2023	welfare and court fee missing	Shivani Jaiswal
135	3/3/2023	Interlocutory Application (I.B.C)	710102020902023	COMPANY PETITION IB (IBC)/607(PB)2020	ABHIMANYU MITTAL VS DIRECTOR GENERAL TOWN & COUNTRY PLANNING HARYANA CHANDIGARH & ORS.	Application under any other provisions- IBC	9/3/2023	Wrongly Filed Need to be Additional Documents	MITAL AND MITAL
136	4/3/2023	Interlocutory Application (I.B.C)	710102021332023	COMPANY PETITION IB (IBC)/113(ND)2022	CHANCHAL DUA RESOLUTION PROFESSIONAL VS SHRI ANKIT KUMAR GUPTA	Sec 60(5)	9/3/2023	Main Case Wrong in PDF/Online	ABHISHEK
137	3/3/2023	Interlocutory Application (I.B.C)	710102020942023	COMPANY PETITION IB (IBC)/607(PB)2020	ABHIMANYU MITTAL VS SHRICHAND KESWANI	Application under any other provisions- IBC, Sec 60(5), 19(2)	9/3/2023	Due to Payment Other Section and Address Mismatch in Affidavit according your E-Stamp Paper and Applicant Should be First on Memo party and Application and Cover Page and Page No. 90 Not Clear	MITAL AND MITAL
138	4/3/2023	Interlocutory Application (I.B.C)	710102021172023	COMPANY PETITION IB (IBC)/654(PB)2019	GULSHAN KUMAR VS VIVEK KUMAR	Rule 11 of NCLT, 2016	9/3/2023	Applicant Name Should be First on Cover Pages and Application and Memo party	Samvedna
139	4/3/2023	Interlocutory Application (I.B.C)	710102021202023	COMPANY PETITION IB (IBC)/1781(ND)2018	DOCILE BUILDTECH PRIVATE LIMITED VS SHIV NANDAN SHARMA	Sec 60(5)	9/3/2023	Date Missing in Vakalatnama and Applicant Name Should be First on Memo Party and Case Title	AJAY SHARMA
140	3/3/2023	Interlocutory Application (I.B.C)	710102020962023	COMPANY PETITION IB (IBC)/2410(ND)2019	RELIABLE FINANCE CORPN PRIVATE LIMITED VS NATURE INDIA COMMUNIQUE LIMITED	Application under any other provisions- IBC	9/3/2023	Memo Party Missing and Applicant Sign Missing in Prayer and 25 Rs. Welfare and 3 Rs. Court Fess Missing and Main Case Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	RAKTIM GOGOI
141	3/3/2023	Interlocutory Application (I.B.C)	710102020952023	COMPANY PETITION IB (IBC)/2560(ND)2019	REDHEX IT SOLUTIONS PRIVATE LIMITED VS MACOR PACKAGING LIMITED	Application under any other provisions- IBC	9/3/2023	Memo Party Missing and Applicant Sign Missing on Prayer and Page No. 10-13 True Copy Sign Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Date Missing in Vakalatnama and Main Case Missing in Vakalatnama	RAKTIM GOGOI
142	3/3/2023	Interlocutory Application (I.B.C)	710102021072023	COMPANY PETITION IB (IBC)/734(PB)2022	PAWAN K GOEL (RESOLUTION PROFESSIONAL) VS MACOR PACKAGING LIMITED	Sec 60(5)	9/3/2023	Section Not Mentioned in Index and 10 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Page No. 8-28 True Copy Sign Missing in Annexures	Vipin
143	3/3/2023	Interlocutory Application (I.B.C)	710102020982023	COMPANY PETITION IB (IBC)/292(ND)2021	MR. RAVINDER KUMAR GOEL VS REGIONAL PROVIDENT FUND COMMISSIONER - II CHANDIGARH	Rule 11 of NCLT, 2016	9/3/2023	Applicant Should be Name First on memo Party Application and Cover Page and Page No. 30-33, 61-64, Not Clear and 3 Rs. Court Fess Missing in Vakalatnama	Nahush Jain
144	3/3/2023	Interlocutory Application (I.B.C)	710102020912023	COMPANY PETITION IB (IBC)/376(ND)2020	KAPIL DEV TANEJA VS REGIONAL PROVIDENT FUND COMMISSIONER - II CHANDIGARH	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	9/3/2023	Applicant Name Should be First on Cover Pages and Application and Memo party and Counsel Sign Missing After Index and Master Index and Volume- 2	MITAL AND MITAL

145	3/3/2023	Interlocutory Application (I.B.C)	710102021012023	COMPANY PETITION IB (IBC)/3127(PB)2019	PRATHANTHA H.M. VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Application under any other provisions- IBC	9/3/2023	Applicant Name Wrong in online and Cover Page and Memo Party and Application	Vikram Singh Rathore
146	4/3/2023	Interlocutory Application (I.B.C)	710102021282023	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS SHRI BALAJI BETEL NUTS PRIVATE LIMITED	Sec 60(5)	9/3/2023	Applicant Name Should be First on Memo Party and Case Title and Page No. 6 After Page No. Missing in Index	VISHAL
147	4/3/2023	Restoration Application (IBC)	710102021352023	COMPANY PETITION IB (IBC)/1104(ND)2020	MR. KULDEEP KUMAR VS FAIRWOOD INFRA& SERVICES PRIVATE LIMITED	Rule 11 of NCLT, 2016	9/3/2023	Applicant sign Missing on Prayer and Ticket Not Allowed Mid on Vakalatnama	akash chatterjee
148	4/3/2023	Interlocutory Application (I.B.C)	710102021252023	COMPANY PETITION IB (IBC)/796(ND)2022	MR. MOHAN LAL JAIN VS FAIRWOOD INFRA& SERVICES PRIVATE LIMITED	Sec 60(5)	9/3/2023	Date Missing in Vakalatnama and 25 Rs Welfare . and 3 Rs. Court Fess Missing in Vakalatnama and Applicant Name Should be First on Memo Party and Case Title	NEHA
149	4/3/2023	Interlocutory Application (I.B.C)	710102021412023	COMPANY PETITION IB (IBC)/1514(ND)2019	PAWAN KUMAR GOYAL VS FAIRWOOD INFRA& SERVICES PRIVATE LIMITED	Sec 60(5)	9/3/2023	Applicant Name Should be First on Memo Party and Case Title	ISWAR
150	4/3/2023	Interlocutory Application (I.B.C)	710102021362023	COMPANY PETITION IB (IBC)/79(ND)2021	VIKRAM BAJAJ INTERIM RESOLUTION PROFESSIONAL FOR MANSFIELD CANLE COMPANY LIMITED VS MR.RAJEEV GOEL	19(2)	9/3/2023	Applicant Name Should be First on Case Title and Memo party	ABHISHEK
151	4/3/2023	Interlocutory Application (I.B.C)	710102021242023	COMPANY PETITION IB (IBC)/1045(ND)2020	MANOHAR LAL VIJ VS MR.RAJEEV GOEL	Sec 60(5)	9/3/2023	Applicant Name Should be First on Memo Party and Case Title	ABHISHEK DEVGAN
152	4/3/2023	Interlocutory Application (I.B.C)	710102021442023	COMPANY PETITION IB (IBC)/506(PB)2022	LITEON ELECTRICALS LLP VS EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI	Rule 11 of NCLT, 2016	10/3/2023	Applicant Name Should be First on Memo party and Application Page No. 21,26, 29 Not clear	Prashant Katara
153	4/3/2023	Miscellaneous Application(Companies Act)	710102021262023	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Rule 11 of NCLT	9/3/2023	Case Type Wrong	ZAFAR KHURSHID
154	3/3/2023	Restoration Application (Companies Act)	710102021062023	COMPANY PETITION (COMPANIES ACT)/320(ND)2019	LOANCORE SERVICING SOLUTIONS PRIVATE LIMITED VS RELIGARE ENTERPRISES LIMITED AND ORS.	Rule 11 of NCLT	13/03/2023	case type wrong in pdf court fees missed @ 1 rs	k v balakrishanan
155	4/3/2023	Interlocutory Application (I.B.C)	710102021312023	COMPANY PETITION IB (IBC)/111(ND)2022	CHANCHAL DUA RESOLUTION PROFESSIONAL VS KRISHAN KUMAR BASAI	Sec 60(5)	9/3/2023	Main Case Wrong in Affidavit	ABHISHEK
156	6/3/2023	Restoration Application (IBC)	710102021612023	COMPANY PETITION IB (IBC)/694(PB)2018	M/S SAI TRAN ENGINEERS PVT. LTD. VS ZILLION INFRAPROJECTS PVT LTD	Rule 11 of NCLT, 2016	9/3/2023	Applicant Name Should be First on Memo Party and Case Title and Counsel Detail Incomplete After Index memo Party and Prayer	AJAY
157	7/3/2023	Interlocutory Application (I.B.C)	710102021992023	COMPANY PETITION IB (IBC)/1083(PB)2018	RAJESH SOOD VS M/S. ADEL LANDMARKS LIMITED	Sec 60(5)	9/3/2023	Applicant Name Should be First on Cover Pages and Application and Memo party and Court Fess Not Clear	Surbhi Sharma
158	5/3/2023	Interlocutory Application (I.B.C)	710102021532023	COMPANY PETITION IB (IBC)/136(ND)2019	LIQUIDATOR SUNIL KUMAR AGRAWAL VS CAPFLOAT FINANCIAL SERVICES PRIVATE LIMITED	Sec 60(5)	9/3/2023	Applicant Name Should be First on Case Title and Memo party	IRP SUNIL KUMAR AGRA

159	4/3/2023	Interlocutory Application (I.B.C)	710102021372023	COMPANY PETITION IB (IBC)/3173(ND)2019	SWASTIK PIPE LIMITED VS M/S EMKAY AUTOMOBILE INDUSTRIES LIMITED ANDORS.	Rule 11 of NCLT, 2016	7/3/2023	Date Missing in Vakalatnama and Applicant Name Should be First on Memo Party	VISHAL SHARMA
160	5/3/2023	Interlocutory Application (I.B.C)	710102021552023	COMPANY PETITION IB (IBC)/967(PB)2018	ASHEMET SINGH BHATIA VS BOULEVARD PROJECTS PVT. LTD.	Rule 11 of NCLT, 2016	13/03/2023	Address Mismatch in Affidavit According your E-Stamp paper	Sonam Sharma
161	6/3/2023	Interlocutory Application (I.B.C)	710102021632023	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Rule 11 of NCLT, 2016	7/3/2023	Applicant Sign Missing on Prayer and Need to Applicant Sign on Every Pages in Application and Page No. 18-20, 30, Page Not Clear and Page No. 21-29 True Copy Sign Missing and Section Wrong on Portal	Satya Prakash Gupta
162	4/3/2023	Company Application(Companies Act)	710102021302023	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS BRICKREDSYS INDIA PVT. LTD.	Sec. 244(1)	9/3/2023	Memo Party Missing	BHARAT
163	5/3/2023	Interlocutory Application (I.B.C)	710102021502023	COMPANY PETITION IB (IBC)/300(PB)2020	PRADEEP KUMAR MISHRA VS AJIT GYANCHAND JAIN	Sec 60(5)	9/3/2023	Applicant Name Wrong in PDF/Online and Applicant Name Should be First on Memo party and Case Title and Verify Date Missing in Affidavit and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Brijesh Kumar Tamber
164	6/3/2023	Interlocutory Application (I.B.C)	710102021662023	COMPANY PETITION IB (IBC)/440(ND)2021	RATAN PRAKASH KANSAL (SOLE PROP. SHUBHAM AUTOMOBILES) VS MANOHAR LAL VIJ	Sec 60(5)	10/3/2023	page number 22-25 cut page and page number 27 not clear page	Abhishek Anand
165	7/3/2023	Company Application(Companies Act)	710102021942023	COMPANY PETITION (COMPANIES ACT)/238(ND)2017	DEVARATA DASA DWIGHT GARY GIBBS VS M/S GOPAL FABRICS PVT LTD	Rule 11 of NCLT	9/3/2023	Case Type Wrong and Memo Party Not Mentioned in Index	Ashutosh
166	7/3/2023	Interlocutory Application (I.B.C)	710102021872023	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS M/S GOPAL FABRICS PVT LTD	Sec 60(5)	10/3/2023	Applicant Name Should be First on Memo Party	Sanampreet
167	5/3/2023	Interlocutory Application (I.B.C)	710102021462023	COMPANY PETITION IB (IBC)/65(ND)2021	BSAF INDIA LTD VS M/S GOPAL FABRICS PVT LTD	Application under any other provisions- IBC	9/3/2023	Wrongly Filed Need to be Additional	Atul Bhatia
168	6/3/2023	Interlocutory Application (I.B.C)	710102021622023	COMPANY PETITION IB (IBC)/674(PB)2021	MR. MUKESH GUPTA VS HARINDER BASHISTA	19(2)	10/3/2023	due payment other section	Mukesh Gupta
169	5/3/2023	Interlocutory Application (I.B.C)	710102021522023	COMPANY PETITION IB (IBC)/702(ND)2018	NAVEEN KUMAR JAIN VS INDIAN BANK	Sec 60(5),Rule 11 of NCLT, 2016	9/3/2023	Case Type Wrong	Shivam
170	7/3/2023	Interlocutory Application (I.B.C)	710102021862023	COMPANY PETITION IB (IBC)/391(ND)2021	MR ASHISH KUMAR AND ORS. VS AADHAR INFRAHOLDING LIMITED & ORS	Rule 11 of NCLT, 2016	9/3/2023	master index missed, Pg-465 double ,	PRATIUSH PRATIK
171	5/3/2023	Interlocutory Application (I.B.C)	710102021542023	COMPANY PETITION IB (IBC)/967(PB)2018	ACREAGE PROPERTIES PRIVATE LIMITED VS AADHAR INFRAHOLDING LIMITED & ORS	Rule 11 of NCLT, 2016	9/3/2023	Applicant Name Should be First on Case Title and Memo party and Counsel Sign Missing After Index and Memo party and Proof of Service Missing	Zeba Khair
172	7/3/2023	Interlocutory Application (I.B.C)	710102021892023	COMPANY PETITION IB (IBC)/734(PB)2022	PELICAN GRAND MOTELS PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Rule 154 (1)	10/3/2023	affidavit missing	Abhishek
173	5/3/2023	Interlocutory Application (I.B.C)	710102021512023	COMPANY PETITION IB (IBC)/353(PB)2022	SAJJAN KUMAR DOKANIA VS PUNJAB NATIONAL BANK	Application under any other provisions- IBC	10/3/2023	counsel detail missing in index	ISWAR
174	6/3/2023	Company Application(Companies Act)	710102021572023	COMPANY PETITION (COMPANIES ACT)/45(ND)2023	CHANDA DEVI VS BRICKREDSYS INDIA PRIVATE LTD.	Rule 11 of NCLT	10/3/2023	page number 43-46 ,63-64,69blur page and 73-74 page missing and memo party missing	BHARAT

175	6/3/2023	Interlocutory Application (I.B.C)	710102021762023	COMPANY PETITION IB (IBC)/300(PB)2020	ALOK RANJAN SINHA VS AJIT GYANCHAND JAIN	Sec 60(5)	10/3/2023	affidavit back date	Prachi Johri
176	6/3/2023	Interlocutory Application (I.B.C)	710102021732023	COMPANY PETITION IB (IBC)/496(ND)2018	APEX HEIGHTS PVT LTD VS CANARA BANK (ERSTWHILE SYNDICATE BANK)	Rule 11 of NCLT, 2016	10/3/2023	page number 40 not clear page	MRINAL HARSH VARDHAN
177	6/3/2023	Interlocutory Application (I.B.C)	710102021712023	COMPANY PETITION IB (IBC)/665(ND)2022	JAPNA ESTATES PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED	Sec. 12A	10/3/2023	section wrong according your pdf and sing missing in application page	Anchal Tiwari
178	6/3/2023	Interlocutory Application (I.B.C)	710102021672023	COMPANY PETITION IB (IBC)/439(ND)2022	AMIT VIJAY KARIA VS SAYA HOMES PRIVATE LIMITED	Sec 60(5)	10/3/2023	applicant detail incomplete and counsel detail incomplete	AMIT VIJAY
179	7/3/2023	Interlocutory Application (I.B.C)	710102021812023	COMPANY PETITION IB (IBC)/2057(ND)2019	RESOLUTION PROFESSIONAL IN CIRP OF CORPORATE DEBTOR; M/S OLIVER ENGINEERING PVT. LTD VS SAYA HOMES PRIVATE LIMITED	Application under any other provisions- IBC	10/3/2023	162-165,183-185,340-342, not clear page	Narendra Kumar
180	7/3/2023	Interlocutory Application (I.B.C)	710102021912023	COMPANY PETITION IB (IBC)/810(ND)2022	SBICAP VENTURES LIMITED VS ARJUN JOSHI & ORS.	Sec 60(5)	10/3/2023	page number missing application and index	Prashant Kumar
181	7/3/2023	Interlocutory Application (I.B.C)	710102022052023	COMPANY PETITION IB (IBC)/1281(ND)2018	EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	10/3/2023	case type wrong	SAURABH
182	7/3/2023	Interlocutory Application (I.B.C)	710102021962023	COMPANY PETITION IB (IBC)/1344(PB)2018	BALJEET SINGH INCOME TAX OFFICER VS ANIL KUMAR AGARWAL RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	10/3/2023	sign missing in application page	Shlokchandra
183	7/3/2023	Interlocutory Application (I.B.C)	710102022122023	COMPANY PETITION IB (IBC)/355(ND)2022	SAJJAN KUMAR DOKANIA VS ANIL KUMAR AGARWAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	10/3/2023	counsel detail incomplete index and memo party	ISWAR
184	7/3/2023	Interlocutory Application (I.B.C)	710102021932023	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS ANKIT KUMAR	Application under any other provisions- IBC	10/3/2023	need to additional file	ASHOK
185	7/3/2023	Interlocutory Application (I.B.C)	710102022132023	COMPANY PETITION IB (IBC)/2768(ND)2019	PRABHAKAR KUMAR VS ANKIT KUMAR	Rule 11 of NCLT, 2016	13/03/2023	section wrong according your pdf	ISWAR
186	7/3/2023	Interlocutory Application (I.B.C)	710102022002023	COMPANY PETITION IB (IBC)/190(PB)2017	M/S. BYGGING INDIA LIMITED VS ERA INFRA ENGINEERING LIMITED	Sec 60(5)	10/3/2023	page number 13-15,31-35,98-143, not clear page and ticket not allowed mid on vakalatnama	RAKESH KUMAR
187	7/3/2023	Interlocutory Application (I.B.C)	710102021802023	COMPANY PETITION IB (IBC)/1689(ND)2018	SHAILENDRA AJMERA VS EXPERION DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	10/3/2023	page number 186-187,287 not clear page	Chandhiok&mahajan
188	8/3/2023	Interlocutory Application (I.B.C)	710102022192023	COMPANY PETITION IB (IBC)/440(ND)2021	AMARNATH OJHA & ORS. VS MANOHAR LAL VIJ	Sec 60(5)	13/03/2023	page number 131-134,140-143, 168-171,177 not clear page and 145 cut page and 165 ,178,183hindi page and affidavit address mismatch of stamp paper	SHYAM
189	7/3/2023	Company Application(Companies Act)	710102021972023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	DONRIVER INDIA PRIVATE LIMITED VS MANOHAR LAL VIJ	Application under any other provisions	10/3/2023	Address Mismatch in Affidavit	MOHD NAZIM KHAN
190	5/3/2023	Interlocutory Application (I.B.C)	710102021492023	COMPANY PETITION IB (IBC)/375(PB)2018	MS. SAVEENA KUMAR W/O SH. ASHOK KUMAR THROUGH HER POWER OF ATTORNEY HOLDER SH. ASHOK KUMAR VS MANOHAR LAL VIJ	Sec 60(5)	13/03/2023	memo p[arty not mention in pdf memo party incomplete	JOBY P VARGHESE

191	7/3/2023	Interlocutory Application (I.B.C)	710102022112023	COMPANY PETITION IB (IBC)/440(ND)2021	ASSETS CARE & RECONSTRUCTION ENTERPRISE LIMITED VS MR. MANOHAR LAL VIJ	Sec 60(5)	13/03/2023	memo party missing and page number 126,128,130-132,193,194,197,287-288, translate to english and page number 217-252,261,271,273,277,281-285, not clear page and true copy missing in annexure page	Atul Sharma
192	7/3/2023	Interlocutory Application (I.B.C)	710102021882023	COMPANY PETITION IB (IBC)/1671(ND)2019	MANOJ KULSHRESTHA VS MR. MANOHAR LAL VIJ	Application under any other provisions- IBC	13/03/2023	memo party missing	AMAR NATH
193	7/3/2023	Interlocutory Application (I.B.C)	710102021792023	COMPANY PETITION IB (IBC)/131(PB)2017	DEEPAK CHAGANLAL CHOUDHARI VS BOMBAY STOCK EXCHANGE LIMITED CHIEF GENERAL MANAGER	Sec 60(5)	13/03/2023	page number 132-138,140-145,193-195,258-263,270,401-106,409-415,417-422,424-430, not clear page and affidavit address mismatch of stamp paper	ABHAY
194	7/3/2023	Interlocutory Application (I.B.C)	710102022062023	COMPANY PETITION IB (IBC)/1794(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED VS NATH MOTORS PVT LTD	Sec 60(5)	13/03/2023	page number 159,161-162,213-214,219-220, not clear page and ticket not allowed mid on vakalatnama	ARGUS PARTNERS
195	10/3/2023	Interlocutory Application (I.B.C)	710102022582023	COMPANY PETITION IB (IBC)/1529(ND)2019	KRISHNA SHARMA VS PRABHAKAR KUMAR	Sec 60(5)	13/03/2023	page number 16-17,24-25,26,30-34, not clear page and ticket not allowed mid on vakalatnama	VINOD KUMAR CHAURASIA
196	15/02/2023	Interlocutory Application (I.B.C)	710102016152023	COMPANY PETITION IB (IBC)/491(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS BLUEBIRD SOFTWARE PRIVATE LIMITED	Sec 60(5)	9/3/2023	applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal	Kumar Anurag
197	15/02/2023	Interlocutory Application (I.B.C)	710102016162023	COMPANY PETITION IB (IBC)/507(ND)2021	AXIS TRUSTEE SERVICES LIMITED VS NIMITAYA INFOTECH PRIVATE LIMITED	Sec 60(5)	9/3/2023	applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal please check applicant name different page on cover page, page-and page 0n 7 contact to registry	Kumar Anurag
198	9/3/2023	Interlocutory Application (I.B.C)	710102022452023	COMPANY PETITION IB (IBC)/2695(ND)2019	MR. PRADEEP KUMAR LAKHANI VS INDUS INTELLIRISK AND INTELLISENSE SERVICES PRIVATE LIMITED	Sec 60(5)	10/3/2023	affidavit address mismatch according of stamp paper	Kushal
199	8/3/2023	Interlocutory Application (I.B.C)	710102022162023	COMPANY PETITION IB (IBC)/17(ND)2019	GYAN PRAKASH VS SARVESH KASHYAP	Sec 60(5)	10/3/2023	affidavit address mismatch according of stamp paper	Vidhan
200	9/3/2023	Interlocutory Application (I.B.C)	710102022282023	COMPANY PETITION IB (IBC)/3463(ND)2019	CTA APPARELS PRIVATE LIMITED (SOLE MEMBER OF COMMITTEE OF CREDITORS) VS SARVESH KASHYAP	22(3)(b)	10/3/2023	section not mention in index and court fee missing	Narender
201	7/3/2023	Company Appeal (IBC)	710102022102023	COMPANY PETITION IB (IBC)/934(PB)2018	PAWAN KUMAR GARAG VS PUMA REALTORS	Rule 11 of NCLT, 2016	10/3/2023	wrong section and case type wrong, etc	Smriti
202	9/3/2023	Interlocutory Application (I.B.C)	710102022332023	COMPANY PETITION IB (IBC)/1529(ND)2019	SATISH CHANDER SHARMA VS PRABHAKAR KUMAR	Sec 60(5)	10/3/2023	page number 16-17,23-34, not clear page	VINOD KUMAR CHAURASIA
203	9/3/2023	Interlocutory Application (I.B.C)	710102022352023	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS PRABHAKAR KUMAR	Application under any other provisions- IBC	13/03/2023	affidavit address mismatch of stamp paper	ADVOCATE GAUTAM SINGHAL
204	10/3/2023	Interlocutory Application (I.B.C)	710102022892023	COMPANY PETITION IB (IBC)/2068(ND)2019	RAJIV BAJAJ VS PRABHAKAR KUMAR	Application under any other provisions- IBC	13/03/2023	application not upload please re-upload file	VINOD KUMAR CHAURASIA
205	8/3/2023	Interlocutory Application (I.B.C)	710102022232023	COMPANY PETITION IB (IBC)/439(ND)2022	AMIT VIJAY KARIA VS PARESH RASTOGI	19(2)	13/03/2023	due payment other section and page number 20 not clear page	AMIT VIJAY

206	8/3/2023	Interlocutory Application (I.B.C)	710102022202023	COMPANY PETITION IB (IBC)/796(ND)2022	MR. MOHAN LAL JAIN VS PARESH RASTOGI	Application under any other provisions- IBC	13/03/2023	page numbering missing in index and application page	NEHA
207	8/3/2023	Interlocutory Application (I.B.C)	710102022172023	COMPANY PETITION IB (IBC)/22(ND)2018	SHEKHAR RESORT LIMITED VS ICICI BANK LIMITED	Application under any other provisions- IBC	13/03/2023	section wrong according your pdf	ABHISHEK
208	10/3/2023	Interlocutory Application (I.B.C)	710102022842023	COMPANY PETITION IB (IBC)/717(ND)2019	SIDDHARTH CHAUHAN VS VIJAY SAINI	Application under any other provisions- IBC	13/03/2023	Applicant Should be First on Memo Party and Case Title and Section Not Mentioned in Index and Application and Need to Applicant sign on Every Pages in Application and Applicant Sign Missing on Prayer	Shiv Mangal Sharma
209	8/3/2023	Interlocutory Application (I.B.C)	710102022242023	COMPANY PETITION IB (IBC)/78(ND)2017	PRAVEEN KUMAR SINGHAL VS VIJAY SAINI	Application under any other provisions- IBC	13/03/2023	10-11 not clear page	PRAVEEN
210	8/3/2023	Restoration Application (IBC)	710102022212023	COMPANY PETITION IB (IBC)/1048(ND)2019	ANURAG SALES CORPORATION VS J. P. ENGINEERS PRIVATE LIMITED	Sec 60(5)	13/03/2023	memo party missing and section wrong	Amol
211	10/3/2023	Interlocutory Application (I.B.C)	710102022642023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	13/03/2023	due payment other section and double page numbering application page	CHANDRA SHEKHAR GUPTA
212	10/3/2023	Interlocutory Application (I.B.C)	710102022872023	COMPANY PETITION IB (IBC)/41(ND)2023	MR. SAMEER BANSAL VS CANARA BANK	Application under any other provisions- IBC	13/03/2023	due payment for 3 rules affidavit and stamp paper address mismatch	CHANDRA SHEKHAR GUPTA
213	10/3/2023	Interlocutory Application (I.B.C)	710102022882023	COMPANY PETITION IB (IBC)/42(ND)2023	MRS. NEETA BANSAL VS CANARA BANK	Sec 60(5)	13/03/2023	affidavit address mismatch of stamp paper and due payment other section	CHANDRA SHEKHAR GUPTA
214	21-01-2019	0710102004362019(No.of Docs 0)	0710102004362019/4	COMPANY APPLICATION(IBC)/124(N D)2019	MSX MALL PRIVATE LIMITED VSMADHAV SARAN AGARWAL	Sec. 45 (1)	13-03-2023	Volume- 1 Index Missing	
215	11/3/2023	0710200400752014(No.of Docs 7)	0710200400752014/8	COMPANY PETITION (COMPANIES ACT)/1(ND)2014	M/S SERVSYSTEM PVT LTD & ORS VS M/S ROSE SERVICED APARTMENT INDIA PVT LTD & ORS	Application under any other provisions	13-03-2023	Petition and Application Reply and Rejoinder Separately Filed and Order Missed	Manish@123
216	12/3/2023	0710102090252022(No.of Docs 2)	0710102090252022/8	COMPANY PETITION IB (IBC)/852(ND)2022	REKHA SINGAL VS. VENUS REALCON LLP	IBC under Sec 7	13-03-2023	Page No. 18-19 Page Not Clear	Jyotinder1956
217	11/3/2023	0710200400772014(No.of Docs 9)	0710200400772014/6	COMPANY PETITION (COMPANIES ACT)/2(ND)2014	M/S YOROSHIL INVESTMENTS PVT LTD & ORS VS M/S WEL INTERTRADE PVT LTD & ORS	Application under any other provisions	13-03-2023	Petition and Application Reply and Rejoinder Separately Filed and Order Missed	Manish@123
218	11/3/2023	0710200400772014(No.of Docs 3)	0710200400772014/7	COMPANY PETITION (COMPANIES ACT)/2(ND)2014	M/S YOROSHIL INVESTMENTS PVT LTD & ORS VS M/S WEL INTERTRADE PVT LTD & ORS	Application under any other provisions	13-03-2023	Need to Applicant Sign on Every Pages in Reply and Counsel Sign Missed After Index and Verify date Missed in Affidavit and Order Missed	Manish@123
219	21-01-2019	0710102004362019(No.of Docs 0)	0710102004362019/5	COMPANY APPLICATION(IBC)/124(N D)2019	MSX MALL PRIVATE LIMITED VSMADHAV SARAN AGARWAL	Sec. 45 (1)	13-03-2023	Volume- 1 Index Missing	
220	21-01-2019	0710102004292019(No.of Docs 0)	0710102004292019/4	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2019	MSX MALL PRIVATE LIMITED VSMADHAV SARAN AGARWAL	Sec 43(1) r/w Sec 44 (1)	13-03-2023	Volume- 1 Index Missing	
221	11/3/2023	0710102010572022(No.of Docs 2)	0710102010572022/2	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	13-03-2023	Wrongly Filed Need to be IA	rinsolvency
222	11/3/2023	0710102010572022(No.of Docs 2)	0710102010572022/2	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	13-03-2023	Wrongly Filed Need to be IA	rinsolvency

223	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
224	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
225	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
226	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
227	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
228	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
229	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
230	11/3/2023	0710102000612023(No.of Docs 2)	0710102000612023/11	COMPANY PETITION (COMPANIES ACT)/4(ND)2023	MRS. SURBHI GOEL VS. IKIGAI BUSINESS CONSULTING PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	13-03-2023	Counsel Detail Missing in Last Page in Written Submission and page No. 6- 35 True Copy Sign Missing and Page no. 36 Missing in PDF According your Index and Need to Applicant Sign on Every Pages in Written Submission	vipulganda
231	10/3/2023	0710102147362019(No.of Docs 2)	0710102147362019/7	COMPANY APPLICATION(IBC)/1512(N D)2019	R. J. PACKWELLS P. LTD VS. NIBULA PRINT & PACK PVT. LTD.	Sec 30	13-03-2023	Case Title Missing and NCLT Heading Missing in Affidavit	D/534A/2001
232	11/3/2023	0710102002672023(No.of Docs 1)	0710102002672023/1	COMPANY PETITION IB (IBC)/72(ND)2023	ICICI BANK LIMITED VS. NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC under Sec 7	13-03-2023	E-stamp missing, True Copy sign missing in Pages 4 to 11 according to PDF	Abhirup Dasgupta
233	10/3/2023	0710102080182019(No.of Docs 4)	0710102080182019/27	COMPANY PETITION IB (IBC)/1097(PB)2019	THE VERANDAS APARTMENT OWNERS ASSOCIATION VS. M/S SALUJA CONSTRUCTION COMPANY LTD	IBC under Sec 7	13-03-2023	Citations document will be filed on separate miscellaneous dairy number	sonalanand99
234	13-03-2023	0710102002672023(No.of Docs 2)	0710102002672023/2	COMPANY PETITION IB (IBC)/72(ND)2023	ICICI BANK LIMITED VS. NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC under Sec 7	13-03-2023	E-Stamp Paper Missing	Abhirup Dasgupta
235	11/3/2023	0710102074662022(No.of Docs 1)	0710102074662022/2	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	13-03-2023	Page No. Missing in PDF According your Index	AKR ADVISORS LLP
236	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber
237	1/3/2023	0710102017612023(No.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	13-03-2023	Need to File in IA	brijesh_tamber

238	10/3/2023	0710102095152022(No.of Docs 3)	0710102095152022/1	COMPANY PETITION IB (IBC)/882(ND)2022	RELIANCE REALTY LIMITED VS. ALTRUIST CUSTOMER MANAGEMENT INDIAPRIVATE LIMITED	IBC Under Sec 9	13-03-2023	Need to Applicant sign on Every Pages in Reply and Page No. 35-47, 101-159, Page Not clear and Page No. 60-61 Need to English Translate Copy and page No. 98-100, 160- 199, 204-338 True Copy Sign Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	vishal371adv
239	11/3/2023	0710102072862022(No.of Docs 3)	0710102072862022/3	COMPANY PETITION IB (IBC)/782(ND)2022	COUNFREEDISE RETAIL SERVICE LTD VS. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	13-03-2023	Page No. 50-54 True Copy Sign Missing and Page No. 89-90 Page Not clear	anand m. mishra
240	11/3/2023	0710102072862022(No.of Docs 3)	0710102072862022/3	COMPANY PETITION IB (IBC)/782(ND)2022	COUNFREEDISE RETAIL SERVICE LTD VS. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	13-03-2023	Page No. 50-54 True Copy Sign Missing and Page No. 89-90 Page Not clear	anand m. mishra
241	7/3/2023	0710102002422023(No.of Docs 2)	0710102002422023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2023	ABHIPRA TRADING PRIVATE LIMITED	Sub-section (I) of section 230	13-03-2023	Wrongly Filed	vikrantrohilla
242	7/3/2023	0710102002422023(No.of Docs 2)	0710102002422023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2023	ABHIPRA TRADING PRIVATE LIMITED	Sub-section (I) of section 230	13-03-2023	Wrongly Filed	vikrantrohilla
243	11/3/2023	0710102101592022(No.of Docs 1)	0710102101592022/2	COMPANY PETITION IB (IBC)/30(ND)2023	REGENCY FINCORP LIMITED VS. MANHAR LOGISTICS PRIVATE LIMITED	IBC under Sec 7	13-03-2023	Address Mismatch in Affidavit According your E-Stamp and Page No. 11-91 True Copy Sign Missing	Gsvlegal
244	11/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/44	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	13-03-2023	Verification Place Wrong	ravi0302196
245	11/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/44	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	13-03-2023	Verification Place Wrong	ravi0302196
246	11/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/44	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	13-03-2023	Verification Place Wrong	ravi0302196
247	11/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/44	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	13-03-2023	Verification Place Wrong	ravi0302196
248	10/3/2023	0710102122482019(No.of Docs 2)	0710102122482019/8	COMPANY PETITION IB (IBC)/2866(ND)2019	S.A. EQUIPMENTS PRIVATE LIMITED VS. RYSN INFRA LLP	IBC Under Sec 9	13-03-2023	Need to Applicant sign on Every Pages in Reply and E-Stamp Paper Missing and Ticket Not Allowed Mid on Vakalatnama	RANA567
249	11/3/2023	0710102010572022(No.of Docs 2)	0710102010572022/2	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	13-03-2023	Wrongly Filed Need to be IA	rainsolvency
250	11/3/2023	0710102010572022(No.of Docs 2)	0710102010572022/2	RESTORATION APPLICATION (IBC)/18(PB)2022	STATE BANK OF INDIA THROUGH RESHMA MITTAL RESOLUTION PROFESSIONAL VSJAIPRAKASH POWER VENTURES LIMITED	Rule 11 of NCLT, 2016	13-03-2023	Wrongly Filed Need to be IA	rainsolvency
251	11/3/2023	0710102056942022(No.of Docs 2)	0710102056942022/7	COMPANY PETITION IB (IBC)/570(ND)2022	SUBISH TYAGI VS. JSS BUILDCON PRIVATE LIMITED	IBC under Sec 7	13-03-2023	Page No. Missing in PDF According your Index and Need to Applicant Sign on Every Pages in Written Submissions	palashsinghai

252	11/3/2023	0710102003962023(No.of Docs 1)	0710102003962023/1	COMPANY APPEAL (IBC)/8(ND)2023	NABARD CONSULTANCY SERVICES PRIVATE LIMITED VS. I A P COMPANY PRIVATE LIMITED	Sec 42	13-03-2023	E-Stamp Paper Missing	advrishikapoor
253	11/3/2023	0710102087472021(No.of Docs 3)	0710102087472021/6	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	13-03-2023	Volume Wise Index Missing and Page No. 12-293 True Copy Sign Missing	sfioncft
254	20-01-2020	0710102009352020(No.of Docs 0)	0710102009352020/4	COMPANY PETITION IB (IBC)/505(PB)2020	JAPNA ESTATES PVT LTD. VS. RUDRA BUILDWELL PROJECTS PVT. LTD.	IBC under Sec 7	13-03-2023	Page No. 6- 24 True Copy Sign Missing in Annexures and Need to Applicant sign on Every Pages in Written Submissions	
255	7/3/2023	0710102002422023(No.of Docs 2)	0710102002422023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2023	ABHIPRA TRADING PRIVATE LIMITED	Sub-section (I) of section 230	13-03-2023	Wrongly Filed	vikrantrohilla
256	7/3/2023	0710102002422023(No.of Docs 2)	0710102002422023/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/15(ND)2023	ABHIPRA TRADING PRIVATE LIMITED	Sub-section (I) of section 230	13-03-2023	Wrongly Filed	vikrantrohilla
257	11/3/2023	0710102072862022(No.of Docs 3)	0710102072862022/3	COMPANY PETITION IB (IBC)/782(ND)2022	COUNFREEDISE RETAIL SERVICE LTD VS. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	13-03-2023	Page No. 50-54 True Copy Sign Missing and Page No. 89-90 Page Not clear	anand m. mishra
258	11/3/2023	0710102072862022(No.of Docs 3)	0710102072862022/3	COMPANY PETITION IB (IBC)/782(ND)2022	COUNFREEDISE RETAIL SERVICE LTD VS. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	13-03-2023	Page No. 50-54 True Copy Sign Missing and Page No. 89-90 Page Not clear	anand m. mishra
259	11/3/2023	0710102074662022(No.of Docs 1)	0710102074662022/3	COMPANY PETITION IB (IBC)/816(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS. MR. PRADEEP GUPTA	Section 95(1)	13-03-2023	Page No. Missing in PDF According your Index	AKR ADVISORS LLP
260	10/3/2023	0710102025582021(No.of Docs 1)	0710102025582021/7	COMPANY PETITION IB (IBC)/417(ND)2021	STATE BANK OF INDIA VS. JABALPUR MSW PRIVATE LIMITED	IBC under Sec 7	13-03-2023	True Copy sign missing in Pages 4 to 132 according to PDF	ANKUR SINGHI
261	25-09-2020	0710102092132020(No.of Docs 0)	0710102092132020/11	COMPANY PETITION IB (IBC)/998(ND)2020	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS. BGM TELECOMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	13-03-2023	Volume - 1 Index Missing	
262	10/3/2023	0710102099492022(No.of Docs 2)	0710102099492022/3	COMPANY PETITION IB (IBC)/870(ND)2022	RUCHIRA GREEN EARTH PRIVATE LIMITED VS. KLB KOMAKI PRIVATE LIMITED	IBC Under Sec 9	13-03-2023	E-stamp msising, Main case number missing in Affidavit	swaroop
263	2/3/2022	0710102016912022(No.of Docs 0)	0710102016912022/2	INTERLOCUTORY APPLICATION (I.B.C)/2003(ND)2022	ANIL KUMAR JAIN VSMADHAV SARAN AGARWAL	Application under any other provisions- IBC	13-03-2023	Page No. 172 Missed in Index according your Index	
264	12/3/2023	0710102049172022(No.of Docs 2)	0710102049172022/5	INTERLOCUTORY APPLICATION (I.B.C)/4814(ND)2022	NILESH SHARMA VSAJAY GUPTA	Application under any other provisions- IBC	13-03-2023	Address Mismatch in Affidavit	ADVOCATEVNC
265	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
266	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
267	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
268	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk

269	3/3/2023	0710102031042022(No.of Docs 2)	0710102031042022/1	COMPANY APPEAL (IBC)/19(PB)2022	** WILL BE AUTO FILLED LATER	Sec 42	10/3/2023	Page No. 43-44 , 51-54, 59 Page Not clear	Legislegal
270	3/3/2023	0710102031042022(No.of Docs 2)	0710102031042022/1	COMPANY APPEAL (IBC)/19(PB)2022	** WILL BE AUTO FILLED LATER	Sec 42	10/3/2023	Page No. 43-44 , 51-54, 59 Page Not clear	Legislegal
271	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
272	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
273	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
274	12/11/2022	0710102093712022(No.of Docs 0)	0710102093712022/5	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/113(ND)2022	GULATI INFRATECH PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/3/2023	Page No. 5-14 Page Not clear	
275	5/3/2023	0710102099372022(No.of Docs 2)	0710102099372022/6	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	10/3/2023	Counsel details msising in Page 7 according to PDF	harshvarora
276	6/3/2023	0710102009202023(No.of Docs 1)	0710102009202023/1	COMPANY PETITION IB (IBC)/87(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. ASHWANI MALHOTRA	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
277	9/3/2023	0710102080892022(No.of Docs 1)	0710102080892022/4	INTERLOCUTORY APPLICATION (I.B.C)/5299(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSMR. NIMIT KAPOOR	Application under any other provisions- IBC	10/3/2023	Index Missing	vijaykarisingh
278	9/3/2023	0710102095412022(No.of Docs 1)	0710102095412022/4	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	10/3/2023	Counsel Detail Incomplete After Index	kapilglc2008
279	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
280	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
281	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
282	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/38	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
283	6/3/2023	0710102009212023(No.of Docs 1)	0710102009212023/1	COMPANY PETITION IB (IBC)/89(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. VALLABH DHAWAN	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
284	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/41	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement and Page No. 10 Not Clear	ravi0302196

285	6/3/2023	0710102009182023(No.of Docs 1)	0710102009182023/1	COMPANY PETITION IB (IBC)/88(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROFESSIONAL VS. RUPIN MALHOTRA	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
286	6/3/2023	0710102009192023(No.of Docs 1)	0710102009192023/1	COMPANY PETITION IB (IBC)/90(ND)2023	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA THROUGH SH.RAHUL JINDAL RESOLUTION PROCESS VS. SURESH DHAWAN	Section 95(1)	10/3/2023	E-stamp missing	abhishek.naik
287	6/3/2023	0710102008122023(No.of Docs 1)	0710102008122023/5	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	10/3/2023	Pages 108, 141 to 143 according to PDF in Hindi	LD3682009
288	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/36	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
289	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/35	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
290	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/42	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
291	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/39	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
292	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/34	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
293	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/37	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
294	6/3/2023	0710102010032022(No.of Docs 3)	0710102010032022/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2022	JET HOTELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/3/2023	Counsel details missing in First affidavit document, Other two affidavits will be filed on separate miscellaneous diary number	advastco
295	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/33	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
296	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/40	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Verification Place Wrong in Affidavit and Filed Reply /Written Statement	ravi0302196
297	9/3/2023	0710102032222022(No.of Docs 2)	0710102032222022/43	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	10/3/2023	Address Mismatch in Affidavit	ravi0302196
298	9/3/2023	0710102086822021(No.of Docs 2)	0710102086822021/4	INTERLOCUTORY APPLICATION (I.B.C)/5538(ND)2021	AKASH SINGHAL VS. MEENU AGGARWAL	Sec 43(1) r/w Sec 44 (1)	10/3/2023	Need to Applicant Sign on Every Pages in Reply	Kush31318
299	6/3/2023	0710102012992022(No.of Docs 1)	0710102012992022/1	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)2022	M/S. MAGPPIE INTERNATIONAL LTD VSKAILASH JAIN & ORS	Sec 49(2),Sec 66(1)	10/3/2023	E-stamp missing	ichchhakalash
300	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	

301	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
302	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
303	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
304	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
305	14-09-2022	0710102075162022(No.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	10/3/2023	Address Mismatch in Affidavit	
306	9/3/2023	0710102055042022(No.of Docs 1)	0710102055042022/4	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS. ENERGY EFFICIENCY SERVICES LIMITED	IBC Under Sec 9	10/3/2023	E-Stamp Paper Missing	SANUPARU
307	9/3/2023	0710102086802021(No.of Docs 2)	0710102086802021/1	INTERLOCUTORY APPLICATION (I.B.C)/5600(ND)2021	AKASH SINGHAL VSMEENU AGGARWAL	Sec 60(5),Sec 66(1)	10/3/2023	Need to Applicant Sign on Every Pages in Reply	Kush31318
308	6/3/2023	0710102012962022(No.of Docs 1)	0710102012962022/1	INTERLOCUTORY APPLICATION (I.B.C)/2130(ND)2022	M/S. MAGPPIE INTERNATIONAL LTD VSKAILASH JAIN & ORS	Sec 43(1) r/w Sec 44 (1)	10/3/2023	E-stamp missing	ichchhakalash
309	7/3/2023	0710102033802021(No.of Docs 1)	0710102033802021/1	INTERLOCUTORY APPLICATION (I.B.C)/5070(ND)2021	PANKAJ NARANG	Sec 30	10/3/2023	Need to Applicant Sign on Every Pages in Synopsis	pankajnarangca
310	6/3/2023	0710102012942022(No.of Docs 1)	0710102012942022/1	INTERLOCUTORY APPLICATION (I.B.C)/2132(ND)2022	M/S. MAGPPIE INTERNATIONAL LTD VSKAILASH JAIN & ORS	Sec. 45 (1),Sec 49(2)	10/3/2023	Page number missing in Index, E-stamp missing	ichchhakalash
311	7/3/2023	0710102060602022(No.of Docs 2)	0710102060602022/2	INTERLOCUTORY APPLICATION (I.B.C)/4005(PB)2022	LEADING HOTELS LTD VSLEADING HOTELS LTD	Sec. 45 (1)	10/3/2023	Index Missing and E-Stamp and Affidavit Missing	HARSHAL240
312	5/9/2022	0710102072502022(No.of Docs 0)	0710102072502022/4	INTERLOCUTORY APPLICATION (I.B.C)/4353(PB)2022	GAUTAM MULLICK & ORS VS. GRAND VENEZIA COMMERCIAL TOWERS PRIVATE LIMITED & ANR.	Rule 11 of NCLT, 2016	10/3/2023	Counsel Detail Incomplete in Brief Synopsis in Last Page	
313	9/3/2023	0710102077272020(No.of Docs 2)	0710102077272020/15	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	10/3/2023	Page No. 17 34-55 Page Not Clear	Iohitbimal23
314	9/3/2023	0710102077272020(No.of Docs 2)	0710102077272020/16	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	GAC SHIPPING (INDIA) PVT. LTD. VS. CLASSIC BOTTLE CAPS PVT. LTD.	Application under any other provisions- IBC	10/3/2023	Page No. 17 34-55 Page Not Clear	Iohitbimal23
315	3/3/2023	0710102031042022(No.of Docs 2)	0710102031042022/1	COMPANY APPEAL (IBC)/19(PB)2022	** WILL BE AUTO FILLED LATER	Sec 42	10/3/2023	Page No. 43-44 , 51-54, 59 Page Not clear	Legislegal
316	3/3/2023	0710102031042022(No.of Docs 2)	0710102031042022/1	COMPANY APPEAL (IBC)/19(PB)2022	** WILL BE AUTO FILLED LATER	Sec 42	10/3/2023	Page No. 43-44 , 51-54, 59 Page Not clear	Legislegal
317	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal

318	9/3/2023	0710102000462023(No.of Docs 2)	0710102000462023/1	INTERLOCUTORY APPLICATION (I.B.C)/115(PB)2023	ANIL DUGAL VS. GOPAL LAL BASER RP FOR M/S WIANAXX IMPEX PVT. LTD.	Sec 60(5)	10/3/2023	Need to Applicant Sign on Every Pages in Reply and Address Mismatch in Affidavit	sigmalexjurix
319	7/3/2023	0710102049662022(No.of Docs 2)	0710102049662022/7	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	10/3/2023	Need to Applicant Sign on Every Pages in Reply and 25 Rs. Welfare and 1 Rs. Court Fess Missing in Vakalatnama	arvind@2019
320	7/3/2023	0710102049662022(No.of Docs 2)	0710102049662022/6	COMPANY PETITION (COMPANIES ACT)/114(ND)2022	DHARMENDRA KUMAR VS. SONTSA BEVERAGE & FOODS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4)	10/3/2023	Need to Applicant Sign on Every Pages in Reply and 25 Rs. Welfare and 1 Rs. Court Fess Missing in Vakalatnama	arvind@2019
321	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
322	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
323	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
324	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
325	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
326	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
327	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
328	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
329	7/3/2023	0710102011282022(No.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
330	7/3/2023	0710102025862022(No.of Docs 4)	0710102025862022/7	INTERLOCUTORY APPLICATION (I.B.C)/1573(ND)2022	VEKAS KUMAR GARG VS. SARITA GOGIA	Application under any other provisions- IBC,Sec. 45 (1)	10/3/2023	Reply Separately Filed	kumradhruv@
331	9/3/2023	0710102010032022(No.of Docs 2)	0710102010032022/11	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/20(ND)2022	JET HOTELS PRIVATE LIMITED	Sec. 230-232 - Second Motion	10/3/2023	Incomplete Documents	advastco
332	8/3/2023	0710102028342020(No.of Docs 2)	0710102028342020/5	COMPANY PETITION IB (IBC)/688(ND)2020	SCAN STEELS LIMITED VS. ASHOKA MACHINE TOOLS INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	10/3/2023	Need to Applicant sign on Every Pages in Written Submission and page No. 6-91 True Copy Sign Missing and Counsel Detail Incomplete After Index and Written Submission	kanishk.khetan
333	7/3/2023	0710102094752022(No.of Docs 1)	0710102094752022/1	COMPANY PETITION IB (IBC)/893(ND)2022	ARISTA MANAGEMENT & REALTY ADVISORSPRIVATE LIMITED VS. TERIYAKI BUILDERS PVT LTD	IBC Under Sec 9	10/3/2023	Index Missing and 15 Rs. Welfare and 1 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	Saket Gogia
334	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
335	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
336	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
337	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
338	8/3/2023	0710102050762022(No.of Docs 2)	0710102050762022/6	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/85(ND)2022	KWALITY LIMITED	Sub-section (I) of section 230	10/3/2023	Document Not Open Technical Error Please Document Upload Once Again	hirakmk
339	6/3/2023	0710102025832021(No.of Docs 1)	0710102025832021/12	COMPANY PETITION IB (IBC)/358(ND)2021	AIREN METALS PVT LTD VS. PME POWER SOLUTIONS (INDIA) LIMITED	IBC Under Sec 9	10/3/2023	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	lex.corpn@gmail.com

340	7/3/2023	0710102012282023(No.of Docs 2)	0710102012282023/1	INTERLOCUTORY APPLICATION (I.B.C)/831(ND)2023	RESHMA MITTAL VS. RAMESH SHARMA	Application under any other provisions- IBC	10/3/2023	Counsel Detail Incomplete After Index	divyanshu.walia
341	6/3/2023	0710120004492018(No.of Docs 2)	0710120004492018/52	COMPANY PETITION IB (IBC)/967(PB)2018	SGM WEBTECH PVT. LTD. VS. BOULEVARD PROJECTS PVT. LTD.	IBC under Sec 7	10/3/2023	Notary Stamp Missing on E-Stamp Paper and Notary Stamp Date Missing in Affidavit and Verify Place Missing in Affidavit	Prashant Kumar
342	6/3/2023	0710200000852015(No.of Docs 1)	0710200000852015/3	COMPANY PETITION (COMPANIES ACT)/69(ND)2015	MR. AJEET SINGH BHANDARI VS M/S BHANDARI BUILDERS PVT. LTD.	Application under any other provisions	10/3/2023	Incomplete Documents	DPSS & ASSOCIATES
343	7/3/2023	0710102025012022(No.of Docs 1)	0710102025012022/5	COMPANY PETITION IB (IBC)/327(ND)2022	ANMOL SURI VS. WOODHILL INFRASTRUCTURE LIMITED.	IBC Under Sec 9	10/3/2023	Date Missing in Vakalatnama	prashantmehta
344	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
345	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
346	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
347	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
348	25-02-2023	0710102011242022(No.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	10/3/2023	Wrongly Filed Need to be IA	Ravikamal
349	6/3/2023	0710102104892022(No.of Docs 2)	0710102104892022/2	COMPANY PETITION (COMPANIES ACT)/11(ND)2023	HARI RAM KHATRI VS. INTACT TRANSPORT PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	10/3/2023	Page No. 70- 110 Double Pagnation and Page No. 195 Missing in PDF	Lokeshkumar@1510
350	6/3/2023	0710102100392022(No.of Docs 1)	0710102100392022/1	INTERLOCUTORY APPLICATION (I.B.C)/5945(ND)2022	VENKATA REDDY VELAGALA VS. UCO BANK & ORS.	Rule 11 of NCLT, 2016	10/3/2023	E-Stamp Paper Missing	mandeepkalra1
351	6/3/2023	0710102079572020(No.of Docs 3)	0710102079572020/2	INTERLOCUTORY APPLICATION (I.B.C)/3871(PB)2020	CHANDRA PRAKASH VS. BHARAT BANSAL	Section 74	10/3/2023	E-Stamp Paper Missing and 1 Rs. Court Fess Missing in Vakalatnama	juristico1@gmail.com
352	6/3/2023	0710102069472022(No.of Docs 2)	0710102069472022/1	RESTORATION APPLICATION (COMPANIES ACT)/24(PB)2022	SUBHASH MANOCHA VS. COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Sec 48(2)	10/3/2023	Incomplete Documents	rrglawoffice
353	6/3/2023	0710102034782022(No.of Docs 2)	0710102034782022/8	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	10/3/2023	Counsel Detail Missing in Last Page in Brief Synopsis	ankurmittallawyer@gm
354	6/3/2023	0710102068672022(No.of Docs 2)	0710102068672022/2	RESTORATION APPLICATION (COMPANIES ACT)/20(PB)2022	SUBHASH MANOCHA VS. GALAXY SPORTS SHOE CO. PRIVATE LIMITED	Sec 48(2)	10/3/2023	Incomplete Documents	rrglawoffice
355	6/3/2023	0710102076402022(No.of Docs 2)	0710102076402022/3	COMPANY PETITION IB (IBC)/779(PB)2022	DMI FINANCE PRIVATE LIMITED VS. DAUPHIN AKG HOTELS PRIVATE LIMITED	IBC under Sec 7	10/3/2023	Need to Applicant sign on Every Pages in Reply	sumitsinha20
356	4/3/2023	0710102085182021(No.of Docs 3)	0710102085182021/5	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS. TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	9/3/2023	Master Index msising, Pages 128 to 130,135 to 137 according to PDF are Handwritten and in Hindi	filings@tkcpartners
357	4/3/2023	0710102091132022(No.of Docs 2)	0710102091132022/2	INTERLOCUTORY APPLICATION (I.B.C)/5924(PB)2022	ASHISH SINGH RESOLUTION PROFESSIONAL VS. RAJIV SHARMA	Application under any other provisions- IBC	9/3/2023	Page numbers msising in Index and reply, Notary msising in Both the E-stamps, Affidavit verification date msising in Both the affidavits vakalatnama not filed E-stamp from Delhi and address in Haryana	siddharth bhatli
358	7/3/2023	0710102101422022(No.of Docs 2)	0710102101422022/5	INTERLOCUTORY APPLICATION (I.B.C)/6006(PB)2022	MS. YASMIN SABIR ALI VS. MR. RABINDRA KUMAR MINTRI IRP	Sec 60(5)	9/3/2023	Incomplete Vakalatnama	D11511998
359	27-02-2023	0710102071782022(No.of Docs 2)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	9/3/2023	Affidavit Back date, Pages 51,52,67,88 to 90,92 to 94,99,101,114 to 117 according to PDF Not Clear	aayush.kevlani

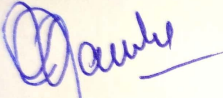
360	27-02-2023	0710102071782022(No.of Docs 2)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	9/3/2023	Affidavit Back date, Pages 51,52,67,88 to 90,92 to 94,99,101,114 to 117 according to PDF Not Clear	aayush.kevlani
361	27-02-2023	0710102071782022(No.of Docs 2)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	9/3/2023	Affidavit Back date, Pages 51,52,67,88 to 90,92 to 94,99,101,114 to 117 according to PDF Not Clear	aayush.kevlani
362	27-02-2023	0710102071782022(No.of Docs 2)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	9/3/2023	Affidavit Back date, Pages 51,52,67,88 to 90,92 to 94,99,101,114 to 117 according to PDF Not Clear	aayush.kevlani
363	8/3/2023	0710102405982018(No.of Docs 1)	0710102405982018/20	COMPANY PETITION (COMPANIES ACT)/145(ND)2018	M/S. NARESH GUPTA & ANR. VS M/S. ANUPAM MAHAJAN & ORS.	Sec. 241(1)	9/3/2023	Advocate sign msising in Vakalatnama	HARSHAL240
364	5/3/2023	0710102043792022(No.of Docs 1)	0710102043792022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED	Sec. 230-232 - Second Motion	9/3/2023	Index msising, One rupee COurt Fee stamp missing in Vakalatnama	manish@rmgcs.com
365	5/3/2023	0710102080882022(No.of Docs 2)	0710102080882022/5	INTERLOCUTORY APPLICATION (I.B.C)/5396(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VSS2 REALTY AND DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	9/3/2023	E-stamp and Affidavit msising	kunal.godhwani
366	5/3/2023	0710102093942020(No.of Docs 1)	0710102093942020/3	INTERLOCUTORY APPLICATION (I.B.C)/4603(ND)2020	ENGINEERED FACILITY MANAGEMENT SERVICES	Sec 60(5)	9/3/2023	Page numbers msising in Index, Advocate address details msising in Affidavit, Double pagination in Affidavit document, True Copy sign msising in Annexures	bajpaiand24
367	5/3/2023	0710102002922023(No.of Docs 2)	0710102002922023/1	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	9/3/2023	Need to File in IA	divyanshu171996
368	16-02-2023	0710102016562023(No.of Docs 0)	0710102016562023/1	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2023	NKG INFRASTRUCTURE LIMITED VSG4S SECURITY SYSTEMS (INDIA) PRIVATELIMITED	Sec 60(5)	9/3/2023	E-stamp msising, True Copy sign msising in Pages 2 to 6 according to PDF	
369	27-08-2022	0710102069882022(No.of Docs 0)	0710102069882022/4	COMPANY PETITION IB (IBC)/727(ND)2022	PARMANAND OVERSEAS LIMITED	IBC Section 59	7/3/2023	Pagination msising before Page 4 according to PDF	
370	4/3/2023	0710102085182021(No.of Docs 2)	0710102085182021/4	COMPANY PETITION (COMPANIES ACT)/217(ND)2021	SAXENA MULTISPECIALITY HOSPITAL PRIVATELIMITED VS. TULIP MULTISPECIALITY HOSPITAL PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	7/3/2023	Incomplete documents filed	filings@tkcpartners
371	3/3/2023	0710102076582022(No.of Docs 2)	0710102076582022/7	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	7/3/2023	Affidavit msising	Shekhar12@
372	2/2/2023	0710102012532023(No.of Docs 0)	0710102012532023/1	COMPANY PETITION IB (IBC)/111(ND)2023	C B M INDUSTRIE PRIVATE LIMITED VS. RAMBO ENTERPRISES PRIVATE LIMITED	IBC Under Sec 9	7/3/2023	Court Fee stamps not Clear at all	
373	6/3/2023	0710102034782022(No.of Docs 2)	0710102034782022/9	COMPANY PETITION IB (IBC)/612(ND)2022	** WILL BE AUTO FILLED LATER	IBC under Sec 7	7/3/2023	Incomplete document filed	ishaarora0915
374	4/3/2023	0710102066172022(No.of Docs 2)	0710102066172022/2	INTERLOCUTORY APPLICATION (I.B.C)/3928(ND)2022	AISHWARYA MOHAN GAHRANA LIQUIDATOR OF VGA DEVELOPERS PVT LTD	Regulation 44(2), Liquidation process Regulation, 2016	7/3/2023	Need to File in IA	adv.ahsan.cs

375	4/3/2023	0710102050792022(No.of Docs 2)	0710102050792022/5	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	7/3/2023	Need to File in IA	prashantkatara
376	3/3/2023	0710102100252022(No.of Docs 2)	0710102100252022/2	INTERLOCUTORY APPLICATION (I.B.C)/6036(ND)2022	HARISH KUMAR GUPTA VS. INDO INTERNATION TOBACCO LTD	Application under any other provisions- IBC	7/3/2023	Two E-stamps msising	Dhruv@123
377	4/3/2023	0710102101422022(No.of Docs 3)	0710102101422022/3	INTERLOCUTORY APPLICATION (I.B.C)/6006(PB)2022	MS. YASMIN SABIR ALI VS. MR. RABINDRA KUMAR MINTRI IRP	Sec 60(5)	7/3/2023	Pages 8 to 17 according to PDF Not Clear, Vakalatnama will be filed on separate miscellaneous diary number, Index missing in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	D11511998
378	5/2/2021	0710102010502021(No.of Docs 0)	0710102010502021/9	COMPANY PETITION IB (IBC)/95(PB)2022	KOREA TRADE INSURANCE CORPORATION(KSURE) VS. INDO ALUSYS INDUSTRIES LIMITED	IBC Under Sec 9	7/3/2023	Date msising in Vakalatnama	
379	3/3/2023	0710102084672021(No.of Docs 2)	0710102084672021/9	COMPANY PETITION IB (IBC)/702(ND)2021	SUNILA CHHABRA VS. SHIB DASS METALS PRIVATE LIMITED	IBC Under Sec 9	7/3/2023	Sign msising in Pages 1 to 6 according to PDF, True Copy sign msising in Pages 8 to till page end, Pagination wrong after Page 56 according to PDF	karan.legalis
380	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sastralegal
381	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sastralegal
382	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sastralegal
383	7/3/2023	0710102014412017(No.of Docs 2)	0710102014412017/9	COMPANY PETITION IB (IBC)/448(PB)2017	RAJENDRA KUMAR SEXSENA VS EARTH GRACIA BUILDCON PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Affidavit verification date msising	aaryan@sastralegal
384	3/3/2023	0710102090822022(No.of Docs 1)	0710102090822022/2	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	7/3/2023	Place the Welfare Fee stamp and COurt Fee stamp in Blank spaces in Vakalatnama, One rupee Court Fee stamp msising in Vakalatnama	msblegal
385	3/3/2023	0710102082052019(No.of Docs 1)	0710102082052019/27	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	7/3/2023	Board Resolution msising	shreyak05
386	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAS PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
387	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAS PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
388	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAS PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
389	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAS PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
390	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAS PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
391	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEAS PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus

415	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
416	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
417	19-01-2023	0710102008122023(No.of Docs 0)	0710102008122023/3	INTERLOCUTORY APPLICATION (I.B.C)/579(PB)2023	VIVEK KUMAR VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	6/3/2023	Sign msising in Pages 1 to 6 according to PDF, Double pagination in E-stamp, True copy sign msising in Pages 15 to 105 according to PDF	
418	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
419	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
420	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
421	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
422	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.

423	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
424	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
425	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
426	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
427	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
428	3/3/2023	0710102009882023(No.of Docs 2)	0710102009882023/2	INTERLOCUTORY APPLICATION (I.B.C)/598(PB)2023	VEKAS KUMAR GARG VS. CAPARO FINANCIAL SOLUTIONS LTD	Application under any other provisions- IBC	6/3/2023	Notary msising in E-stamp	MANU
429	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
430	27-02-2023	0710102076912022(No.of Docs 2)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	6/3/2023	Main Case number msising in Page 1 according to PDF, Advocate address details msising in Affidavit, Pages 155,185,186 according to PDF to be translated, Pages 188,189 according to PDF Not uploaded properly	AVNITKAUR
431	4/10/2022	0710102081492022(No.of Docs 0)	0710102081492022/2	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2022	HERITAGE HOSPITALS LIMITED	Sub-section (I) of section 230	6/3/2023	Incomplete document filed	
432	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.

433	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
434	18-02-2023	0710102075972022(No.of Docs 6)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	6/3/2023	Pages 72, 168,205,256,288,368,443,444,528, 535, 617,634,649,664,689,717,762,763,802,803,905,936, according to PDF is Handwritten, Pages 149,496, according to PDF is Handwritten and in Hindi, Pages 942 to 944 according to PDF Not Clear	cc.lawoffices@cclaw.
435	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
436	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus
437	4/3/2023	0710102000522023(No.of Docs 1)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	6/3/2023	Need to File in IA	neerajainus


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